## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3532 ANSWERED ON:16.08.2010 PROBLEMS OF LABOURERS WORKERS Shanayas Shri M. I.

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of programmes/schemes undertaken for the welfare of workers/labourers;
- (b) the funds allocated and released under the programmes during each of the last three years and the current year, State-wise and programme-wise;
- (c) the benefits accrued to the labourers/workers under such programmes during the said period, State-wise, year-wise and programme-wise;
- (d) whether there is any mechanism to assess the utility and the benefits accrued to labourers/ workers under each programme; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): The workers/labourers in the organised sector are covered under the Employees' State Insurance Act, 1948, the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, the Maternity Benefit Act, and the Payment of Gratuity Act.

The Government is implementing various schemes/programmes for the welfare of workers in the unorganised sector viz. Handloom Weavers' comprehensive Welfare Schemes, Handloraft Artisans' comprehensive Welfare Schemes, Pension to Mastercraftspersons, National Scheme for Welfare of Fishermen and Training and Extension, Janani Surkasha Yojana, Indira Gandhi National Old Age Pension, National Family Benefits Scheme, Janshree Bima Yojana, Aam Admi Bima Yojana, etc. through various Ministries/ Departments. There are Welfare Funds for Beedi Workers, Cine Workers and Non-coal mine Workers. A Statement indicating allocation and expenditure under some of the schemes under schedule-I of the Unorganised Workers' Social Security Act, 2008 and Welfare funds is annexed. State-wise allocation is not made.

(d) & (e): It is the constant endeavour of the Government to implement each programme/scheme for the welfare of workers/labourers in its true spirit. Schemes are reviewed /monitored from time to time.